

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/17/08-Judl./

Dated the January, 2012

NOTIFICATION

No.F.6/17/08-Judl./ In pursuance of the provisions of Rule 18 of the Delhi Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Sh. Tarun Chandiook from the Delhi Judicial Services with immediate effect.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi

(Tarun Sshrawat)

Additional Secretary (Law, Justice & L.A.)

No.F.6/17/08-Judl./ *Supplaw/47-52*

Dated the 12, January, 2012

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi.
3. The District & Sessions Judge, Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
5. The Controller of Accounts, Govt. of NCT of Delhi
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

Tarun Sshrawat
12/01/12
(Tarun Sshrawat)

Additional Secretary (Law, Justice & L.A.)